

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 14th February, 2019

NO. LJ (B) 6/2019/33 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints the following Officers as Executive Magistrates further, under sub-section (2) thereof, as Static Surveillance Team, Flying Squad in connection with the conduct of General Elections to the Khasi Hills Autonomous District Council, 2019.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Shri J. Mawthoh, District Disaster Management Officer, Revenue & Disaster Management Department.	West Khasi Hills District, Nongstoin	Deputy Commissioner, West Khasi Hills, Nongstoin.
2.	Shri Rodric Kharbithai, Industrial Promotion Officer, General Manager, District Commerce & Industries Department..	-do-	-do-
3.	Shri A.B. Rymbai, Junior Coach, District Sports Office, Sports & Youth Affairs Department.	-do-	-do-


(E.M. Donn),


Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

MEMO.NO. LJ (B) 6/2019/33 - A,
Copy to:-

Dated Shillong, the 14th February, 2019

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Deputy Commissioner, West Khasi Hills District, Nongstoin with reference to letter No. NDE.147/LS/2018/14, Dt. 12.2.2019.
4. District Council Affairs Department.
5. Personnel A.R (A) Department.
6. Election Department.
7. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
8. Director of Information and Public Relation, Meghalaya, Shillong

By Order etc.,


Joint Secretary to the Govt. of Meghalaya
Law (B) Department.

as/